

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

AUTUMN SESSION

THURSDAY, 15th SEPTEMBER, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 6:15 P.m.

The day was allotted for Private Members' Business.

1. QUESTIONS :

Questions Nos. 81 — 92 were taken up and disposed off.

Questions Nos. 84, 85, 87, 88 — Questionnaires were absent.

2. Zero Hour Notice:

Shri Julius K. Dorphang, MLA moved a Zero Hour Notice under Rule 49 (A) of the Rules of Procedure and Conduct of Business, with regard to the news item which appeared in the Newspaper "U Nongsain Hima", dated 26.08.2016 under the caption, "Twa ka jingkieng ha dang shna ha wah Umshang, mynsaw 7 ngut".

Shri M.M. Danggo, Minister PWD (Roads) replied.

3. Call Attention Notice:

Shri Ardent Miller Basaiawmoit, MLA called the attention of the Minister in-charge Public Health Engineering under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Highland Post", dated 15th August, 2016, under the caption "Muddy water supplied to city residents by PHE Department".

Shri Prestone Tynsong, Minister PHE replied.

4. Resolutions :

Shri Diosstarness Jyndiang, MLA "Whereas the Challan forms used in the State still mentioned the word 'Assam' as Assam Scheduled III (Section 1) in

the form No.65 till today, Therefore, this House do now resolve that the word 'Assam' be placed by 'Meghalaya' for the use of Official Treasury Challans". The Hon'ble Member moved the Resolution and initiated discussion. Dr. Mukul Sangma, Chief Minister replied.

5. Motions :

Motion No.3 - Shri Ardent M. Basaiawmoit, MLA - "This House do now discuss the impact of climate change".

The Hon'ble Member initiated discussion and spoke extensively,.

Dr. Mukul Sangma, Chief Minister replied and concluded his reply.

(At 11:55 a.m., Hon'ble Speaker was in the Chair)

6. No Confidence Motion: (12 noon)

(At 11:30 a.m., Smti Dikkanchi D. Shira was in the Chair)

Shri James K. Sangma, MLA

Shri Ardent Miller Basaiawmoit, MLA

Dr. Jemino Mawthoh, MLA

- i. "Whereas, the present MUA Government has failed on all fronts of development.
- ii. Whereas, the present MUA Government has failed to maintain the Law and Order in the State of Meghalaya and,
- iii. Whereas, the present MUA Government is responsible for the continuous Financial crisis being faced in the State".

"Therefore, we beg to move that:

THIS HOUSE EXPRESSES ITS WANT OF CONFIDENCE IN THE COUNCIL OF MINISTERS HEADED BY DR. MUKUL SANGMA".

Shri Ardent M. Basaiawmoit, MLA moved the No Confidence Motion. The Hon'ble Member initiated discussion and spoke extensively.

Other Hon'ble Members who participated were Shri James K. Sangma, MLA, Dr. Jemino Mawthoh, Dr. Donkumar Roy, Leader of Opposition,

Shri Paul Lyngdoh. Shri Nihim D. Shira (At 2:35 P.m., Shri Winnerson D. Sangma was in the Chair), Shri Ronnie V. Lyngdoh, Minister (At 3:05 P.m., Hon'ble Speaker was in the Chair), Shri Prestone Tynsong, Minister, Dr. D.D. Lapang, MLA, Shri Zenith M. Sangma, MLA, Dr. M. Ampareen Lyngdoh, Minister.

Dr. Mukul Sangma, Chief Minister replied.

(At 4:30 P.m., Shri Winnerson D. Sangma was in the Chair)

Dr. Mukul Sangma, Chief Minister continued with his reply.

(At 5:00 P.m., Hon'ble Speaker was in the Chair)

(After conclusion of the Debate in the House)

Shri Ardent M. Basaiawmoit, one of the mover of the motion, expressed his thanks to the Hon'ble Speaker for admitting the No Confidence Motion, and allowing the Opposition to highlight the crucial issues affecting the State during the Debate on the No Confidence Motion.

The Hon'ble Speaker also expressed his thanks to both sides of the House during the discussion on the Debate.

The No Confidence Motion was then withdrawn by the mover Shri Ardent M. Basaiawmoit, with the leave of the House.

7. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 16th September, 2016.

*Dated Shillong,
The 15th September, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*

